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Title: Problems being faced by victims of Bhopal Gas Leakage tragedy.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I would like to raise a very important matter. You may know that next year will be the 25th anniversary of the Bhopal gas tragedy. Sir, 25 years back, I raised this matter first in this House. Now, 25 years have passed but most of the problems remain unsolved. The second disaster has started now with water contamination around the Union Carbide area. Two years back, hon. Prime Minister promised to look into this matter. But still enough has not been done. There is a demand for a special commission for rehabilitation to look after and monitor these things. That is not yet done. Legal action against the Union Carbide also is not properly followed up. As regards extradition of Warren Anderson, in spite of repeated demand from the whole country, the Government still fails to bring him to our country for judicial action. There are three pesticides already given registration in this country and it is alleged that it has been done in collusion with the Ministry of Agriculture. Their licence should be abrogated. That is also not being done.

In this situation, I demand that the Government should take immediate action to solve the problems pending for 25 years. Next year, the whole world will be looking at Bhopal as it will be the 25th anniversary. We should solve the problem and get praised by the world. Otherwise, we will be criticised by the whole world for failing to solve these problems.